

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 7th December, 2011.

No.HC.VII-138/2011/**9469/A**, In partial modification of this Registry's Notification No.HC.VII-138/2011/**9433/A**, dated-02.12.2011 Shri B.C. Das, Addl. District & Sessions Judge, FTC, Sivasagar is exempted from undergoing the Management Development Training, to be conducted by the Assam Institute of Management, Bamunimaidam, Guwahati, w.e.f. 08.12.2011 at 9 a.m. to 11.12.2011 at Hotel Brahmaputra Ashok, Guwahati and in his place Shri M.U. Laskar, District & Sessions Judge, Sivasagar is nominated to undergo the said training.

Further Shri B.C. Das, Addl District & Sessions Judge, FTC, Sivasagar is directed to undergo the Management Development Training to be held from 22.12.2011 at 9 a.m. to 25.12.2011 in place of Shri M.U. Laskar, District & Sessions Judge, Sivasagar, to be conducted by the Assam Institute of Management, Bamunimaidam, Guwahati.

By Order

Sd/- A. Barthakur

REGISTRAR (VIGILANCE)

Memo No.HC.VII-138/2011/**9470-9482/A**, dated- 07.12.2011